

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CRI- 14-2020

Mr. Jose Remedios Rodrigues

..... Petitioner

V e r s u s

Presiding Officer

..... Respondent

Adv. Mr. Arjun Naik for the Petitioner.

Adv. Nigel Da Costa Frias for Respondent no.2.

CORAM: DAMA SESHADRI NAIDU, J.**DATE: 16th December, 2020.****ORDER:**

Post the matter after vacation.

DAMA SESHADRI NAIDU, J.

AP/-